

Annexure - 4
Name of the corporate debtor: DESH CAM TECHNOLOGICAL RESOURCES PRIVATE LIMITED;
Date of commencement of CIRP: 04th June, 2024;
List of creditors as on: 27th March, 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by guarant ee	Whether related party?	% of voting share in CoC#					
1	M/s Prospero Engitech	27/03/2025*	15,61,47,805	6,65,03,926	Financial Creditor	N.A	NO	100%	N.A.	N.A.	8,96,43,879	N.A.	N.A.
2	Mr. Arvindbhai Patel	31/12/2024	4,03,55,012	N.A.	Financial Creditor	N.A.	-	-	N.A.	N.A.	4,03,55,012	N.A.	N.A.
	Total		19,65,02,817	6,65,03,926							12,99,98,891		

*Note:
1. Claim from Mr. Jignesh Kumar S/o of Ashvin Kumar Shah and Power of Attorney Holder On behalf of legal heirs of Deceased Mr. Ashvinkumar Chandulal Shah. (1.) Sulochnaben wd/o Ashvinkumar Shah (2.) Minalben d/o Ashvinkumar Shah (3.)Hetalben d/o Ashvinkumar Shah (4.)Kinjal ben d/o Ashvinkumar Shah- was received on 18.06.2024 and admitted as above.
2. M/s Prospero Engitech entered into an Assignment of Debt Agreement with the former Claimant (Mr. Jignesh Shah) on 25.03.2025. Pursuant to this agreement, the entire debt amount, was transferred to M/s Prospero Engitech. The Resolution Professional (RP) was informed of this assignment on the 26.03.2025. Subsequently, the claim in Form C was also received from M/s Prospero Engitech on 27.03.2025. After reviewing the information provided by the financial creditor, the RP, on 27th March 2025, admitted the claim and proceeded with updating the records to reflect M/s Prospero Engitech as the Financial Creditor and also a CoC member.



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